

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**
Hearing through video conferencing

**O.A. No. 61/131/2020
M.A. No. 61/44/2021**

This the 13th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Sunil Kumar Dhar (SD-9998015) S/o Sh.Badri Nath Dhar, aged 57 years, working as Private Secretary, Headquarters Northern Command, Udhampur (Jammu & Kashmir)-182101.Applicant

(By Advocate:-**Shri K.B.Sharma**)

Versus

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi-110001.
2. Director General Staff Duties SD-7(Admn. Civilians), General Staff Branch, Integrated HQ of Ministry of Defence (Army), DHQ, P.O. New Delhi-110011.
3. The General Officer Commanding in Chief, Headquarters Northern Command, Udhampur (Jammu & Kashmir)-182101.Respondents

(By Advocate: Mr.Raghu Mehta, SCGSC)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant seeks permission to withdraw the present O.A. Permission is granted.

2. Accordingly, the O.A. is dismissed as withdrawn.
3. MA/61/44/2021 filed by the respondents praying time for filing reply stands disposed of accordingly.

**(ANAND MATHUR)
MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)
MEMBER (J)**